

COURT – I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 71 of 2012

Dated: 15th May, 2012

NTPC Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

....Respondent(s)

ORDER

The court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

11.07.2012.

COURT MASTER